

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
M/s THREE C PROPERTIES PRIVATE LIMITED (In CIRP)
OPERATING IN REAL ESTATE INDUSTRY AT NOIDA, UTTAR PRADESH**
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS									
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s Three C Properties Private Limited PAN No. : AADCT5315R CIN : U70200DL2010PTC205856								
2.	Address of the registered office	Flat No. 14, Ground Floor, Pul Pehlad Pur, Dda Mig Suraj Apartment, New Delhi- 110044								
3.	URL of website	NA								
4.	Details of place where majority of fixed assets are located	Plot No. H-10, Sector 98, Noida, Uttar Pradesh								
5.	Installed capacity of main products/ services	Project Name : Lotus ISLE (Total Number of Units) <table border="1"> <thead> <tr> <th>Particulars</th> <th>Lotus ISLE</th> </tr> </thead> <tbody> <tr> <td>As per approved map</td> <td>255</td> </tr> <tr> <td>Allotted*</td> <td>204</td> </tr> <tr> <td>Not Allotted</td> <td>51</td> </tr> </tbody> </table> *the information pertaining to actual units allotted is as per the data made available by the erstwhile management and the same is still under verification	Particulars	Lotus ISLE	As per approved map	255	Allotted*	204	Not Allotted	51
Particulars	Lotus ISLE									
As per approved map	255									
Allotted*	204									
Not Allotted	51									
6.	Quantity and value of main products/ services sold in last financial year	Not Available								
7.	Number of employees/ workmen	NIL								
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The requisite information can be obtained by sending email at cirp.threecproperties@gmail.com								
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Detailed invitation of expression of interest can be obtained by sending email at cirp.threecproperties@gmail.com								
10.	Last date for receipt of expression of interest	23.10.2024								
11.	Date of issue of provisional list of prospective resolution applicants	02.11.2024								
12.	Last date for submission of objections to provisional list	07.11.2024								
13.	Date of issue of final list of prospective resolution applicants	17.11.2024								
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22.11.2024								
15.	Last date for submission of resolution plans	22.12.2024								
16.	Process email id to submit Expression of Interest	cirp.threecproperties@gmail.com								



Devendra Umrao
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For Three C Properties Private Limited

Date : 08.10.2024
Place : New Delhi

